HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 11th February, 2025

No. HCMEST/12/2025-ESTT-II/

On retirement of Mr. Naorem

Rajnikanta Singh, Secretary, High Court Legal Services Committee, w.e.f. 31/01/2025(AN), Miss Athokpam Shanta Devi, Registrar (Vigilance), High Court of Manipur will hold the charge of the Secretary, High Court Legal Services Committee in addition to her normal duty with immediate effect and until a permanent appointment to the said post is made.

By Order etc.

(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCMEST/12/2025-ESTT-II/2/68-82 Imphal, the 11th February, 2025 Copy to:

- 1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- 2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
- 5. The Accountant General (A&E), Manipur, Imphal.
- 6. The Secretary (Law), Government of Manipur.
- 7. All the District & Sessions Judges, Manipur.
- 8. The Presiding Officer, MACT/Revenue/Co-operative Tribunal, Manipur.
- 9. Judge, Special Court (ND&PS), Manipur.
- 10. Member Secretary, MASLSA.
- 11. All the Judges, Family Courts, Manipur.
- 12. All the Registrars, High Court of Manipur.
- 13. The CPC, High Court of Manipur.
 - for uploading on the website.
- 14. The Superintendent (Estt II), High Court of Manipur.
- 15. The Guard File.

REGISTRAR GENERAL HIGH COURT OF MANIPUR